HIGH COURT OF MEGHALAYA, SHILLONG
TENDER NOTICE

No.HCM.II/16/2016/1741

Dated: 23rd April, 2018

Sealed Quotations affixing non-refundable court fee stamp of Rs 500/(Rupees Five Hundred only) are invited for the "Annual Maintenance Contract
with spare parts" in respect of Desktops, Servers, Printers & Scanners,
Networks and other IT peripherals for a period of 1(one) year, installed in the
High Court and residences of Hon'ble Chief Justice and Judges from reputed
Vendors/Dealers, registered, experienced and eligible firms who have executed
similar nature of work in Government Ministries/Departments, Semigovernment organizations including Public Sector Undertakings and satisfying
all terms and conditions in the tender document.

The tender in sealed cover addressed to REGISTRAR GENERAL superscripting thereon "Tender for AMC with spare parts." must reach in the office of Registrar General by 3.00 PM on or before 23rd May 2018 and tenders will be opened at 3.30 P.M. on the same day in the Office chamber of the Registrar General.

The details of the tender is available in the high Court website http://meghalayahighcourt.nic.in.

REGISTRAR GENERAL

TENDER DOCUMENT FOR ANNUAL MAINTENANCE CONTRACT

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TERMS AND CONDITIONS FOR ALL BIDDERS

- a) Bidders are to go through the tender carefully to understand the documents required to be submitted as part of the bid.
- b) The bidders should have sufficient infrastructure and qualified residential engineer for execution of work.
- c) Copies of the following documents should be submitted along with the Bid.
 - i. Finance Stability certificate
 - ii. Documents regarding Experience in providing similar services in Central Government/State Government/Public Sector Undertakings/Autonomous Bodies.
- d) The bidder should have a minimum experience of 03 years in providing Annual Maintenance of Desktops, Servers, Printers & Scanners, Networks and other IT peripherals in Central Government/State Government Departments/Public Sector Undertakings/ Autonomous Bodies.
- e) The bidders are to submit the tender in 1 cover bid (sealed envelope) containing Tender fees, related documents, Technical bid, financial bid addressed to REGISTRAR GENERAL superscripting thereon "Tender for AMC with spare parts."
- f) Tender once submitted shall not be allowed to be withdrawn or altered.

- g) The tenders submitted without Tender fee and other required documents will be rejected.
- h) The bidders are to fill the details for Technical bid as per Annexure 'A' and Financial bid as per Annexure B of the Tender document.
- i) The bidder have to quote the rates for all items mentioned in Serial no 1-29 of Table 1. The bid for Bidders who failed to quote the rates for all items will be rejected.
- j) The High Court of Meghalaya reserves the right to postpone and/or extend the date of receipt/opening of quotations or to withdraw the same, without assigning any reason, whatsoever.
- k) The decision of the Registrar General, High Court of Meghalaya, Shillong, in all respect shall be final.

SCOPE OF WORK

- A. The place of performance will be at High Court of Meghalaya, Shillong and residence of Hon'ble Chief Justice and Judges.
- B. The Vendor shall provide maintenance services through at least one resident qualified experienced and competent engineer. The role of the Residential engineer shall be as follows:
 - a. Provide user software support services including virus cleaning/patch installation, software installation, etc. He should be well conversant with the latest trends in trouble shooting of computing equipments and networking monitoring tools.
 - b. Any other work of similar nature assigned by the Registrar General, High Court of Meghalaya, Shillong.
 - c. Attending to complaints raised by various sections/individuals of the High Court of Meghalaya, Shillong on daily basis.
 - d. Onsite preventive and corrective maintenance of Servers, computers, Printers & Scanners, Networks and peripherals covered under AMC at the High Court of Meghalaya, Judges Residence, where the above equipments are installed as indicated from time to time.

- e. Maintaining daily log file of the complaints and its solution & put it before in-charge computer on a daily basis.
- C. The maintenance contract will include necessary repairs to the installed systems and replacement of defective/damaged parts, components and other accessories free of cost.
- D. The maintenance contract also includes removal of virus (if required), software patch Updation, HDD crash recovery, software support/troubleshooting to keep the system fully operational. The agency will be responsible for providing virus free computing environment at the High Court of Meghalaya, Shillong and the residence of the Chief Justice and Judges.
- E. The maintenance services will be provided on all working days from 10:00 Hrs to 18:00 Hrs (Monday to Friday). Provision of availability of service engineers on Saturdays and Sundays or other holidays and at late night should be made in case of emergency.
- F. It will be the duty of the vendor to have the credentials of the Service Engineers verified and certified.
- G. The parts/components/sub-assemblies used for repair/replacement by the contractor will be of the same/equivalent or higher make and functional capability as originally available in the systems. Except consumables like: printer toners, CDs. The contractor will arrange all other parts/components/subassemblies including fuser assembly of laser printer free of cost.

BID SUBMISSION PROCEDURE

The bids for this tender have to be submitted in accordance with the instructions given below:

Court Fees	Any bidder who have not submitted			
	the Court Fees will lead to rejection			
	of the bid.			
Technical	It must contain the Compliance			
Bid	sheets as per Annexure A Technical			
	Bid along with all the supporting			
	documents.			
	All the bids documents must be			
	signed and sealed by the authorized			
	signatory of the company. In case the			
	bid is signed by other than			

	authorized signatory of company, the bidder must enclose authorization letter from HR department of the company for the officer, who signed the bid.		
Financial	It must contain the Detailed price bid		
Bid	All the bid documents must be signed by the authorized signatory of company. In case the bid is signed by other than authorized signatory of company, the bidder must enclose authorization letter from HR department of the company for the officer, who signed the bid.		

BID OPENING PROCESS

- a. The Technical Bid and Financial bid will be opened on the same day in the presence of representatives of the bidders who chose to remain present at High Court as mentioned in the "TIME SCHEDULE".
- b. Technical bid will be evaluated first. The bidders not fulfilling Technical bid criteria will be rejected and their financial bid will no longer be evaluated.
- c. Financial bids of only those bidders, whose bids found technically qualified, by the Purchase Board, will be evaluated in the presence of the vendor's representatives.
- d. The bid for Bidders who failed to quote the rates for all items in Annexure B Financial bid will be rejected.
- e. The bidder who quoted the lowest rates (total cost of all items) in the financial bid will be considered. Rates should be quoted inclusive of all charges and taxes.

TIME SCHEDULE

Bid Opening date: **23rd May 2018** at **3:30 P.M** in the Office chamber of the Registrar General

AWARD OF CONTRACT

- a. The bidder who quoted the lowest rates (total cost of all items) in the financial bid will be awarded with the contract.
- b. The terms and condition (for successful bidder) should be followed.

TERMS AND CONDITIONS OF THE SUCCESSFUL BIDDER

- a. Successful bidder have to deposit earnest money of Rs.8000/- (Rupees Eight Thousand) only as Security deposit in the form of bank guarantee in favour of Registrar General, High Court of Meghalaya, Shillong, issued by any Nationalized/Scheduled Bank payable at Shillong by way of Demand Draft (DD).
- b. The successful bidder will have to sign the AMC agreement with the High Court, thereafter, work order will be issued.
- c. Prices once approved will remain valid throughout the AMC period. Increase and decrease of Taxes and other statutory duties will not affect the price during this period. The bidders will be responsible for any increase in Taxes and Duties.
- d. The security deposit will be refunded after completion of the AMC period without any interest.

DUTIES AND RESPONSIBILITIES OF THE RESIDENTIAL ENGINEER

- a. The Residential Engineer should attend to all the complaints, raised by various sections/individuals of the High Court of Meghalaya, Shillong on a daily basis.
- b. To attend the complaints without fail within the shortest possible time and to solve the complaints immediately, in no case shall exceed 02 hours down time.
- c. Protection of equipments & maintaining the systems in perfect working condition.
- d. To regularly update the Antivirus systems to avoid any loss of data.
- e. To replace all such parts which are damaged and which cannot be repaired, to keep the Desktops, Servers, Printers & Scanners, Networks and other IT peripherals in good working condition.

- f. To use only genuine original spare parts of reputed firms/manufacturing company in the Desktops, Servers, Printers & Scanners, Networks and other IT peripherals.
- g. To maintain highest order of integrity, moral and social responsibility and decorum of the Courts.
- h. Recovery and transfer of the data of users.
- Maintenance, repair & service of all hardware, software, peripherals at various locations at the High Court of Meghalaya and residences of Hon'ble Judges.
- j. The engineer is also liable to work on all holiday and Saturday/Sunday (if services are required) and no additional amount will be paid.
- k. Onsite preventive and corrective maintenance of Servers, computers, Printers & Scanners, Networks and peripherals covered under AMC at the High Court of Meghalaya, Judges Residence, where the above equipments are installed as indicated from time to time.
- Maintaining daily log file of the complaints and its solution & put it before in-charge computer on a daily basis
- m. Any other work assigned by the Registrar General irrespective of the nature of work.

PAYMENT PROCESS

Payment will be made on a quarterly basis on production of bills in triplicate provided the services is found to be satisfactory.

REGISTRAR GENERAL

Memo No HCM.II/16/2016/17-41 A

Dated:23rd April, 2016

Copy to:-

- 1. Joint Registrar cum Secretary to Hon'ble Chief Justice (Acting)
- 2. System Analyst, to upload the same in the Official Website
- 3. Notice board
- 4. Accounts Section
- 5. Office file

REGISTRAR GENERAL

TECHNICAL BID

1.	1. Name of the Tenderer:
	(in case of Firm, the name of Proprietor/Partner should also be
	mentioned)
2.	Address of the Firm with Phone and Mobile No:
3.	Details of Experience (along with enclosed sheets)
4.	The firm will provide services to all items mentioned at Serial no 1 to 29
	of Table 1.
5.	Full time Residential Engineer provided will be provided by the firm.

Table 1

Serial	Description	Quantity (Nos)
1.	Rack Server: HCL Infosystems Limited, 2 Intel Quad Core	2
	Xeon E5410 2.33 GHz Processor, 2*146GB hot swap SAS	
	drive, 4*2 GB DDR2	
2.	Desktops: HCL Infosystems Limited, Intel® Pentium®	40
	Dual CPU, 250 GB HDD, 2 GB RAM, Keyboard, Mouse,	
	Monitor.	
3.	Kiosk: HCL Infosystems Limited, Intel Core™2 Duo CPU,	1
	2 GB RAM, 150 GB HDD, Keyboard, Mouse, Monitor.	
4	HP Laserjet P1010	4
5	HP Laserjet P1008	20
6	HP LaserJet 2015DN	1
7	HP Scanjet 8270	1
8	HP Laserjet M1522n	1
9	HP Color Laserjet CP1515n	1
10	HP Laserjet P1020	1
11	Cisco WS C2960-8TC-L	2
12	Cisco WS C2960-24TC-L	4
13	Cisco 2800 Series Router	1

14	Desktops: HP Desktop Intel Corei3 4th gen, 500 GB HDD, 4 GB RAM, Keyboard, Mouse, Monitor.	20
15	Desktops: HP i5 4th Gen, 500 GB HDD, RAM 4 GB, Monitor, Keyboard, Mouse.	5
16	Computer: HP Pavilion 21-A255 All-in-one with UPS 600 VA	2
17	UPS: APC UPS 600VA	40
18	Desktops: HP i7 2 nd Gen, 500 GB HDD, 2 GB RAM, Monitor, Keyboard, Mouse.	5
19	Computer: HP Pavilion 21-A255 All-in-one	2
20	Samsung Printer pro xpress M3370FD	1
21	Samsung Printer Pro xpress M3870FD	2
22	HP LaserJet Pro P1108	2
23	HP CLJ 1025 Printer	1
24	HP LaserJet Pro 202 dw	5
25	Kyocera Taskalfa 2201	1
26	Kyocera Taskalfa 1800	1
27	HP DeskJet Ink Advantage 3545	1
28	Flatbed Scanner (HP Scanjet 200)	1
29	HCL KVM Switch 8 port	1

Date:	Signature of Tenderer with seal
	3

ANNEXURE B

FINANCIAL BID

Serial No.	Description	A Quantity (Nos)	Rate as per quantity at A inclusive of tax
1.	Rack Server: HCL Infosystems Limited, 2 Intel Quad Core Xeon E5410 2.33 Ghz Processor, 2*146GB hot swap SAS drive, 4*2 GB DDR2	2	
2.	Desktops: HCL Infosystems Limited, Intel® Pentium® Dual CPU, Keyboard, Mouse, Monitor, CPU.	40	
3.	Kiosk: HCL Infosystems Limited, Intel® Core™2 Duo CPU, 2 GB RAM, 150 GB HDD, Keyboard, Mouse, Monitor.	1	
4	HP Laserjet P1010	4	
5	HP Laserjet P1008	20	
6	HP LaserJet 2015DN	1	
7	HP Scanjet 8270	1	
8	HP Laserjet M1522n	1	
9	HP Color Laserjet CP1515n	1	
10	HP Laserjet P1020	1	
11	Cisco WS C2960-8TC-L	2	
12	Cisco WS C2960-24TC-L	4	
13	Cisco 2800 Series Router	1	
14	Desktops: HP Desktop Intel Corei3 4th gen, 500 GB HDD, 4 GB RAM, Keyboard, Mouse, Monitor.	20	
15	Desktops: HP i5 4th Gen, 500 GB HDD, RAM 4 GB, Monitor, Keyboard, Mouse.	5	
16	Computer: HP Pavilion 21-A255 All-in-one with UPS 600 VA	2	
17	UPS: APC UPS 600VA	40	
18	Desktops: HP i7 2nd Gen, 500 GB HDD, 2 GB	5	

	RAM, Monitor, Keyboard, Mouse.	
19	Computer: HP Pavilion 21-A255 All-in-one	2
20	Samsung Printer Pro xpress M3370FD	1
21	Samsung Printer Pro xpress M3870F)	2
22	HP LaserJet Pro P1108	2
23	HP CLJ 1025 Printer	1
24	HP LaserJet Pro 202 dw	5
25	Kyocera Taskalfa 2201	1
26	Kyocera Taskalfa 1800	1
27	HP DeskJet Ink Advantage 3545	1
28	Flatbed Scanner (HP Scanjet 200)	1
29	HCL KVM Switch 8 port	1
	TOTAL	

Date:	Signature of	of Tenderer	with seal